

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 18(ND)14
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)


SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

**NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Fazilka Cotton And Synthetics
Ltd.**

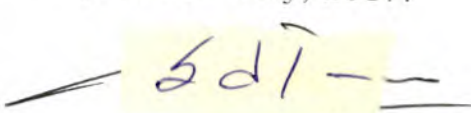
SECTION OF THE COMPANIES ACT: 397/398

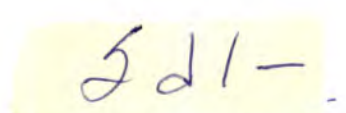
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Gaurav Mittar	} Advocate	R	
2.	Saurabh Seth			
3.	Deepali Dwivedi			
4.	Sumera Seth			

ORDERS

Ld. Sr. Counsel for the Petitioner has concluded his arguments. To come up on 10th July, 2017.


(S. K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial